

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

DATED 20TH APRIL,2006

PETITION No.41(C) OF 2006

Zee Turner Limited	... Petitioner
Vs.	
M/s Hathway Cable and Datacom Private Limited	... Respondent

BEFORE:

**HON'BLE MR. JUSTICE N. SANTOSH HEGDE,
CHAIRPERSON
MR. VINOD VAISH, MEMBER
LT.GEN.D.P.SEHGAL(RETD.),MEMBER**

For : Mr.Maninder Singh with
Petitioner Mr.Yoginder Handoo and
Mr.Tejeev Singh,Advocates

For : Ms.Indu Malhotra, Mr.Dheeraj Nair,
Respondent Mr.Vibhav Srivastava,Advocates

ORDER

The learned counsel appearing for the parties submit that the matter is settled outside the Tribunal, hence seek permission to withdraw the petition. Permission prayed for is granted. The petition is dismissed as withdrawn.

.....J
(N.Santosh Hegde)
Chairperson

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(Vinod Vaish)
Member

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(D.P.Sehgal)
Member